section (1) of section 619A of the Companies Act, 1956:—

- (i) Twenty-seventh Annual Report and Accounts of the Oriental Fire and General Insurance Company Limited, New Delhi, for the year ended the 31st December, 1974, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon. [Placed in Library. See No. LT-135'77].
 - (ii) Sixty-eighth Annual Report and Accounts of the National Insurance Company Limited, Calcutta, for the year ended the 31st December, 1974 together with the Auditors? Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon. [Placed in Library. See No. LT-134/77]

Report (1974-75) and Accounts of the Damodar Valley Corporation and related papers

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) Annual Report and Accounts of the Damodar Valley Corporation for the year 1974-75, together with the Audit Report on the Accounts under sub-section (5) of section 45 of the Damodar Valley Corporation Act, 1948.
- (ii) Statement giving reason for the delay in laying the papers mentioned at (i) above. [Placed in Library. See No. LT-156/77 for (i) and (ii)

i The Budget Estimates (1977-78) for the Damodar Valley Corporation

SHRI P. RAMACHANDRAN: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of Budget Estimates for the Damodar Valley Corporation for the year 1977-78, under sub-section

an .

- (3) of section 44 of the Damador Valley Corporation Act, 1968. [Placed in Library. See No. LT-157/77]
- I. Report (1975-76) and Accounts of the Rural Electrification Corporation, New Delhi, and related papers
- II. Report (1975-76) and Accounts of the National Projects Construction Corporation Limited, New Delhi and related papers

SHRI P. RAMACHANDRAN: Sir, I beg to lay on the table a copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

- I. (a) Seventh Annual Report and Accounts of the Rural Electrification Corporation, New Delhi, for the year 1975-76, together with the Auditors Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the Corporation [Placed in Library. See No. LT-154/77 for I (a) and (b)]
- II. (a) Nineteenth Annual Report and Accounts of the National Projects Construction Corporation, Limited, New Delhi, for the year 1975-76, together with the Auditors Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the Corporation [Placed in Library. See No. LT-155/77 for (II) (a) and (b)].

Bhakra Management Board (Amendment) Rules, 1976

SHRI P. RAMACHANDRAN: Sir, I also beg to lay on the Table a copy (in English and Hindi of the Ministry of